

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav's Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

30.7.05

Registration No.

CCP 11/05

Applicant (s)

G.P. Kariyap

VERSUS

Respondent (s)

Mohan Lal

A copy of the ORDER dated 28.9.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

28-9-05

Shri S.K. Nanday on behalf of
Shri S. Paul counsel for the applicant
Shri S.A. Dharmadhikari, counsel
for the respondent.

The learned counsel for the
respondent submits that the
directions given by the Tribunal
on 21-7-04 in OA No. 595/02 has
been complied with by the respondent.

The learned counsel for the
applicant agrees with the
submission made by the
learned counsel for the respondent.
Hence, the present CCP No. 11/05
has become infructuous. Accordingly
the same is dismissed as
infructuous. Notices issued are
discharged.



सत्य प्रतिलिपि

उप रजिस्ट्रार

DY. REGISTRAR

केन्द्रीय प्रशासनिक आयोग

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर बेंच, जबलपुर

JABALPUR BENCH, JABALPUR

Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P. Singh)
Vice Chairman

30/9/05